NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH **NEW DELHI**

C. P. NO. 129(ND)14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE COMPANY: M/s. Sh. Rajnish Chadha V/s. M/s. Celsius Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATUR

1. Mr. Saugabh kalia / Adus Respondents
2. Ms. Aishmanya Adus Respondents
Mishre

1. JATIN MONGIA ADV. PETITIONER PARTITIONER PROTITIONER PROTITIONER PROTITIONER

ORDER

Learned counsel for the parties are present. Arguments have been heard in C.A. No. 185/15 and C.A. No. 186/15. Applications are posted for orders on 15.11.2016.

List on 15.11.2016

(R.Varadharajan)

Member (Judicial)

Sd-

(Maharaj Krishan Hanjura) Member (Judicial)